

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY - MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON ²²16.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 213/7/HDB/2017
NAME OF THE COMPANY	MIC Electronics Limited
NAME OF THE PETITIONER(S)	Reliance Commercial Finance Limited
NAME OF THE RESPONDENT(S)	MIC Electronics Limited
UNDER SECTION	Sec 7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa representing on behalf of Y. Suryanarayana	counsel for petitioner	csurya@corporatelawyer1@gmail.com 9849866556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DURGA PRASAD Nitish Bandyopadhyay	Advocate for Respondent	8978 411501	

ORDER

Heard Ms C. Shilpa, Ld. Counsel representing Shri Y. Suryanarayana, Ld. Counsel for the Petitioner and Shri Durga Prasad, Ld. Counsel for the Respondent.

The Ld. Counsel for the Respondent submit that the issue in question is likely to be resolved and thus requested to post the case on 01.02.2018

Member (T)

Member (J)